

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BRANCH PUNE
ORIGINAL APPLICATION NO 69 OF 2022

Mr. Sunil Pharate Sangli District head of
Swatantra Bharat Paksh municipal ...Applicants

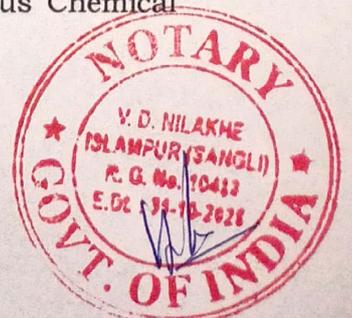
V/s

State of Maharashtra and others ...Respondents

AFFIDAVIT IN REPLY ON BEHALF OF THE RESPONDENT NO.18

I, Manojkumar Sudhakar Desai aged about 48 years, Chief officer of Ashta Council, have received the Copy of the original Application (without amendment) and memo of the amendment where in name of Ashta Municipal Council is added as Respondent No 18 and after going through the Application filling my reply as under:

1. The Respondent No 18 has been added in the Original Application as order dated 15.11.22 along with the other Respondents.
2. This Respondents submits that; there is no specific prayer against this Respondent in Original Application, however this Respondents name was added in pursuance of the report of the Respondent No. 4 and 5, that this Respondent along with some other industries municipal council, and corporations are indulging in violation of environment norms. As per the joint committee report only 3 M.L.D water is discharged by the Respondent. Which is very less as compare to other Respondents.
3. This Respondent further state that; This Respondent is not directly responsible for the incidence of the dyeing of fish as mentioned in original Application. This Respondent does not discharge any chemical or untreated hazardous waste directly in Krishna River. The water discharge in Krishna River is only Waste water which is produced during day to day household work like washing of clothes or utensils. There are no chemical factories in the premises of this Respondent which can produce hazardous Chemical waste which is responsible for dying of fish in River.



4. The Respondent submits that, the Population of Ashta municipal Council is 37,105 as per 2011 and approximately 40,000 currently. Ashta Municipal Council has around 7,709 house hold and 71,41 septic tanks.
5. The Respondent submits that; its raw water source is Krishna River which flows around 5 K.M from Ashta town. Then water is treated and provided to domestic use for citizens of Ashta Municipal Council. The Ashta Municipal council total requirement for water is 4 M.L.D. sewage generation 3.2 M.L.D.
6. The Respondent submits that; this Respondent has F.S.T.P. (fecal Slug Treatment Plant) with capacity of 10 K.L.D. which is located at Karandwadi-Sangli Road. After desludging of septic tanks fecal sludge transported to F.S.T.P. Plant. The treated water of F.S.T.P. is used for irrigation purpose. The Dry waste is used as mixture with compost and sold to farmers as per requirement. The Ashta Municipal Council takes at most precaution for not to discharge fecal west of any kind in Krishna River.
7. The Respondent submits that; this Respondent arranges various programs for awareness of protection of environment and cleanliness and deposing day to day west by scientific way.
8. The Respondent submits that; the Nalla flows from various part of Ashta Municipal Council through Gorade Chouk Near Mutton Market, Mirajves, Kadmvves. The sewage water from nalla is lifted by some farmers for agriculture purpose. Some farmers have diverted a flow of nalla to their well for reuse in agriculture purpose. Therefore, this Respondent submits that no untreated domestic west water is released directly in Krishna river. This Respondent is annexing a short report regarding the situation of west water by Ashta Municipal Council which is here to annexed and marked as **Exhibit *A***
9. The Respondent Submits that; the Respondent has appointed a project management Consultancy named as S. M. Polymers and Paramhans consultancy services J. V. Pvt. Ltd, Thane to prepare detailed project report and further Consultancy work regarding Sewage management.

10. The Respondent submits that, The budgets of Rs. 7.839 Cr. Is sanctioned to erect S.T.P (Sewage Treatment Plant) for 6.7 M.L.D by Government of Maharashtra under Swacch Bharat Mission – Urban – 2.0 This Respondent has no land for erection of S.T.P (Sewage Treatment Plant) so purchase of suitable private land for S.T.P is in progress.

11. This Respondent will take due care for not to pollute the Krishna River with best of its ability and infrastructural capacity regarding this.

VERIFICATION

I, Manojkumar Sudhakar Desai aged about 48 years, Chief officer of Ashta municipal Council District Sangli on behalf of the Respondent No. 18 do hereby state on solemn affirm that whatever stated in the foregoing paragraphs is true and correct to the best of my knowledge, information and belief, which I believe to be true for which I sign hereunder.

Solemnly affirmed at Ashta

Dated this ___ day of February 2024

Identified by me,

Respondent No 18

Manojkumar Desai
मुख्याधिकारी,
आष्टा नगरपरिषद, आष्टा.

Advocate for the Respondent No 18)

Before Me.

Solemnly affirmed before Me ...
by Shri *Affiant*
Who is identified by *Aadhar No.*
Whom/personality Know. *5147 2838 0796*

SIGN BEFORE ME
[Signature]
VARDHMAN DHANPAL NILAKHE
Advocate & Notary Govt of India
1775, Main Road, ISLAMPUR 415 409
Tal:-Waiwa Dist:- Sangli (Maharashtra)
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NOTARY
NOTED & REGISTERED
At Serial No... *297* / 2024
DATE:..... *07.02.2024*
THIS DOCUMENT
Contain Pages... *3+2=05*



ANNEXURE-A
Ashta Municipal Council

- Population of Ashta -37105 (as per census 2011)
- Current Population of Ashta - 40000 approx.
- Number of households-7709
- Number of septic tanks-7141
- Raw water source-Krishna River
- Total water supply- 4 MLD
- Total sewage generation- 3.2 MLD
- Krishna river flows 5 km away from Ashta municipal Council

FSTP (Fecal Sludge Treatment Plant (FSTP) of 10 KLD capacity

- Ashta Municipal Council have operational Fecal Sludge Treatment Plant (FSTP) of 10 KLD capacity.
- After desludging of septic tanks fecal sludge transported at FSTP plant which is located at Karandwadi, Sangli road, Maharashtra. In FSTP proper treatment done on fecal sludge.
- Treated waste water from FSTP is reused for irrigation purpose. Solid dried sludge later mixed with compost is sold to farmers as per requirement.
- Ashta municipal council have arranged various awareness campaigns regarding scheduled desludging.

• **Nallas in City -**

Nalla flows from Gorde chouk, near Mutton Market, Mirajves, Kadamves. Farmers have arrested nallas and they lift sewage water from nalla for agriculture purpose. Some farmers have diverted flow of nalla into well. They collect nalla water into nearest well and reuse waste water by pumping it. So, no untreated waste water discharged into river directly.

• **Sewage Treatment plant -**

Ashta Municipal Council appointed Project management consultancy to make detailed project report of Sewage management for Ashta city.

Currently suitable land is not available for STP so Ashta Municipal Council is conducting detailed survey about suitable private land and various aspects regarding Sewerage management of city. Land purchase and DPR preparation is in process and it will take place in coming months approximately on highest priority.

- City Sanitation Action Plan prepared and approved by Swachh Bharat mission 2.0. Under this following components are approved.

Sr. No.	Details	Quantity
1	Length of Sewer Network(Km)	27 km
2	Length of drain(>75cm width)	27 km
3	I & D(Interception & diversion) in Km	8 km
4	No. of desludging Vehicles	2 Nos
5	No. of STP cum FSTPS	1 STP
6	Capacity of STP	6.7 MLD

(Handwritten Signature)

**Chief Officer
Ashta Municipal Council**

